

India dated the 16th November, 1987 making certain amendment to Notification No. 345/86. Customs dated the 16th June, 1986, under section 159 of the Customs Act, 1962 together with an explanatory note.

[Placed in Library. See No. LT-5177/87]

- (5) GSR 925(E) (Hindi and English versions) published in Gazette of India dated the 20th November, 1987, making certain amendment to Notification No. 110 Customs dated the 17th February, 1986, so as to allow the benefit of assisment under Heading No. 98.01 of the First Schedule to the Customs Tariff Act, 1975, in respect of goods imported for Operation Flood II and Flood III Projects of the Indian Dairy Corporation, under section 10 of the Costoms Tariff Act, 1975.

[Placed in Library. See No. LT-5178/87]

**Annual Report of and Review on the working of India Tea and Restaurants Ltd. for 1985-86 etc. etc.**

SHRI RAM NIWAS MIRDHA : Sir, on behalf of Shri P.R. Das Munsi, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (a) (i) Review by the Government on the working of the India Tea and Restaurants Limited Bombay, for the year 1985-86.
- (ii) Annual Report of the India Tea and Restaurants Limited, Bombay for the year 1985-86 alongwith the Audited, Accounts and the comments of the Controller and Auditor General thereon.

[Placed in Library. See No. LT-5179/87]

- (b) (i) Review by the Government on the working of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1986-87.

- (ii) Annual Report of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1986-87 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5180/87]

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. LT-5179/87]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam (Kerala) for the year 1986-87 together with Accounts,
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rubber Board, Kottayam (Kerala) for the year 1986-87.

[Placed in Library. See No. LT-5181/87]

**ASSENT TO BILL**

[English]

**Representation of the People (Third Amendment) Bill, 1987**

SECRETARY-GENERAL : Sir, I lay on the Table the Representation of the People (Third Amendment) Bill, 1987, passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 9th November, 1987.